GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.604 TO BE ANSWERED ON 27th APRIL, 2016

WI-FI IN PUBLIC PLACES

604. SHRI SATAV RAJEEV:

SHRI DHANANJAY MAHADIK: SHRIMATI SUPRIYA SULE:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI T. RADHAKRISHNAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the telecom regulatory authority proposes to float a consultation paper on ways to promote Wi-Fi in public places with easy payment options;
- (b) if so, the details thereof and the objective behind the move;
- (c) the time by which the consultation paper will be floated;
- (d) whether telecom companies are deploying Wi-Fi networks for higher paying data customers and are reluctant to go for Wi-Fi in public places due to cumbersome authentication procedure and challenges around monetising the services; and
- (e) if so, the details thereof along with the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) Telecom Regulatory Authority of India (TRAI) has recently convened meetings with some Telecom Service Providers, Payment Gateway provider and National Payments Corporation of India (NPCI) to discuss ways to promote Wi-Fi in public places with easy payment option.

TRAI has informed that no decision has been taken about Consultation Paper to be issued on this subject.
